

10.3.2016 ✓

CCP. No. 00074/2015 in O.A. No. 403/2003

Hon'ble Shri Navneet Kumar, Member (J)

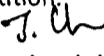
Hon'ble Ms. Jayati Chandra, Member (A)

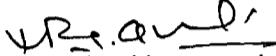
Appl: Sri Praveen Kumar.

Resp: Sri Rajendr Singh for respondent Nos. 2 and 3.

Sri P. K. Singh for respondent No. 1.

The Hon'ble High Court vide order dated 10.2.2016 passed in Writ Petition No. 1671/SB/2016 deferred contempt petition pending before this Tribunal. Under such a circumstances, the contempt petition is dismissed. Notices issued to the respondents stands discharged. The parties are at liberty to revive the contempt petition after the disposal of the aforesaid Writ Petition.


Member (A)


Member (J)

vidya

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Copy of order
dated 10-3-16
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10-3-16~~